

Annexure - 7

Name of Corporate Debtor : U S Realty Private Limited

Date of Commencement of CIRP : 29th January 2020

List of Creditors as on : 24.12.2021

List of Operational Creditor (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of Claim Recived		Details of Claims Admitted						Amount of contingent claims	Amount of any mutual dues.	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Indentification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Gurantee	Whether related party?	% of voting share in CoC					
1	Assistant Commisioner of CGST & Excise, Belapur 3 Division, Belapur Commisionerate, Navi Mumbai	Central Government	-	11-Jun-20	25,72,000	25,72,000	Service tax applicable for the service provided till 2015	-	-	No	0%	-	-	-	-	Interest amount at actuals was claimed. But additional documents are asked to Substantiate Interest amount as on CIRP commencement date
2	Department of State Tax Government Maharashtra	Maharashtra Government	Aadhar No-336254774928	13-Nov-20	25,09,694	25,09,694	MVAT & CST Assessment for FY 2010-11	-	-	No	0%	-	-	-	-	